

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2901
ANSWERED ON:11.08.2010
PENDING PROJECTS
Mahajan Smt. Sumitra

Will the Minister of PLANNING be pleased to state:

- (a) whether the State Governments had received plan funds from the Union Government in time,
- (b) if so, the details thereof;
- (c) the number of central projects lying pending due to non- availability of Central assistance along with the names of States thereof; and
- (d) the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIV. NARAYANASAMY)

(a) to (d): The plan funds for Central Assistance to State Plan and for Centrally Sponsored Schemes are released to the States/UTs based on the guidelines of each scheme. These guidelines inter alia include regular submission of utilization certificates (UCs) and proposals from the State/UT Governments in conformity with the guidelines. The release is made by the Ministry of Finance and other Ministries/Departments concerned of the Union Government. In some cases, releases are made through the consolidated fund of the State and in other cases, the Central releases are made by the Ministries/Departments to the State Governments societies/bodies/special purpose vehicles. Within the States/UTs concerned, the State/UT Governments and their bodies/ societies release the funds to the implementing agencies of the concerned schemes. The State/UT Governments also need to release State's share for the scheme as per the relevant pattern of sharing. The Central Ministries/Departments endeavor to make timely releases of Plan funds.